

24

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30/2016
NAME OF THE PETITIONER(S) : N.Kannan
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. SIVAKUMAR

Respondent 1, 2, 3, 5

[Signature]

Sandeep Kumar.

for Petitioner

[Signature]

Per Cibi Vishnu

ORDER

Counsel for petitioner present. Counsel for R1, R2, R3 & R5 present. Counsel for petitioner stated that they have sent a proposal for settlement through e-mail and a copy of the same is furnished to the counsel today. Counsel for respondents prayed time for seeking instructions from his client in this regard. Time extended at request. Put up on 09.11.2017 at 10.30 A.M.

[Signature]
K Anantha Padmanabha Swamy
Member (Judicial)

bc